

HIGH COURT OF SIKKIM
GANGTOK

No. 52/HCS

Dated: 26/04/2019

OFFICE ORDER

In partial modification of Office Order No. 345/HCS and 346/HCS dated 09.11.2016, Ms. Jwala D. Thapa, Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West Sikkim shall hold charge of the Principal Magistrate, Juvenile Justice Board (South) at Namchi and Principal Magistrate, Juvenile Justice Board (West) at Gyalshing in addition to her own duties, with effect from 01st May, 2019, until further orders.

Further, she shall hold charge of Principal Magistrate, Juvenile Justice Board (West) at Gyalshing once in a week depending on number of cases pending before the said Board.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. : V(124)/Confdl/HCS/ 1325-42
Date: 26.4.19
Copy to:

1. Ms. Jwala D. Thapa, Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
2. Ms. Ranjeeta Pradhan, Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
3. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
4. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
5. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
6. The Advocate General, Government of Sikkim, Gangtok.
7. The Additional Advocate General, Government of Sikkim, Gangtok.
8. The Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
9. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
10. The District & Sessions Judge (South) at Namchi.
11. The District & Sessions Judge (West) at Gyalshing.
12. The Principal Magistrate, Juvenile Justice Board (North)I/C at Mangan.
13. The Principal Magistrate, Juvenile Justice Board (East)I/C at Gangtok.
14. The Principal Magistrate, Juvenile Justice Board (South)I/C at Namchi.
15. The Principal Magistrate, Juvenile Justice Board (West)I/C at Gyalshing.
16. The District Magistrate (West) at Gyalshing.
17. The Joint Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
18. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
19. Notice Board,
20. Guard file &
21. File,


26.04.19
REGISTRAR